



NOTIFICATION No. 142 / 2019

I

The Government in G.O.Ms.No.297, Home (Cts.III) Department, dated 05.04.2017, have issued orders sanctioning the constitution of an Additional Sub Court at Dharmapuri.

Tmt. S.Mohana Ramya, Sub Judge, Palacode is transferred and posted as Additional Sub Judge, Dharmapuri, in the aforesaid newly sanctioned Court.

II

Tmt. A.Subathra, Senior Civil Judge, functioning as Chief Judicial Magistrate, Villupuram, is transferred and posted as Chief Judicial Magistrate, Ramanathapuram, vice Tmt. S.Sujatha, transferred.

Tmt. S.Sujatha, Senior Civil Judge, functioning as Chief Judicial Magistrate, Ramanathapuram is transferred and posted as Chief Judicial Magistrate, Villupuram, vice Tmt. A.Subathra, transferred.

Thiru. K.Ananthan, Senior Civil Judge, functioning as VIII Metropolitan Magistrate, George Town, is transferred and posted as Additional Sub Judge, Vellore in the existing vacancy.

Thiru. E.Rajendrakannan, Senior Civil Judge, functioning as Secretary, District Legal Services Authority, Dharmapuri, is transferred and posted as Sub Judge, Harur, Dharmapuri District in the existing vacancy.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED: 10.07.2019**

**Sd/- C.Kumarappan,  
REGISTRAR GENERAL**